

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 11/(MAH)/2013/(T.P.)
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

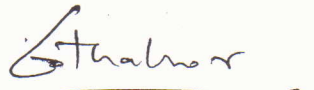
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 2.00 PM.

NAME OF THE PARTIES: Mr. Anilkumar Poddar
V/s.
M/s. Futura Commercial Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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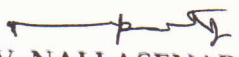
1.	ANIL KUMAR PODDAR	Applicant.	 18/7/16
2	Gaurav Thakur	Respondent i/b A.S. Dayal & Associates	

Order

Company Application Nos. 6, 8, 11 to 15 & 17/163/NCLT/MB/MAH/2013

1. Petitioner is present, Ld. Counsel appeared on behalf of the Respondents.
2. At request of the parties, list these matters along with other connected matters which are listed on 14th September, 2016 at 2:00 p.m. to be listed on the same date.
3. List this matter for hearing as mentioned above.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)

Dated: 18th July, 2016.